

CBI Vs. S.K. Gulati & Ors.
CC No. 23/2020

02.09.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is supplementary charge sheet which was clubbed with the main charge sheet i.e. CC No. 127/2019.

Put up on **11.09.2020** for physical hearing in the pre-lunch session. Notice to HIO be also issued.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

ANIL KUMAR
SISODIA Digitally signed by
ANIL KUMAR SISODIA
Date: 2020.09.02
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
02.09.2020.

CBI Vs Moyukh Bhaduri & Ors.
CC No. 127/2019

02.09.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Ahlmad has reported that sanction for prosecution against accused has not yet been filed.

Ld. PP submits that IO has been transferred and sanction for prosecution/documents, if any will be filed on the next date of hearing by the HIO.

Put up on **11.09.2020** for physical hearing in the pre-lunch session. Notice to HIO be also issued.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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